

Sixteenth Lok Sabha

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Title : Papers laid on the Table of the House by Ministers/Members.

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): माननीय अध्यक्ष महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

नॉर्थ ईस्टर्न हैंडीक्राफ्ट्स एण्ड हैण्डलूम्स डेवलपमेंट कारपोरेशन लिमिटेड, गुवाहाटी के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।

नॉर्थ ईस्टर्न हैंडीक्राफ्ट्स एण्ड हैण्डलूम्स डेवलपमेंट कारपोरेशन लिमिटेड, गुवाहाटी का वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 9001/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY):

Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(1) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2016-2017.

(2) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9002/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA):

Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2016-2017.

(ii) Annual Report of the Air India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2)

[Placed in Library, See No. LT-9003/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

1. Statement No. 36 Eighth Session, 2001

[Placed in Library, See No. LT 9004/16/18]

2. Statement No.37 Twelfth Session, 2003

[Placed in Library, See No. LT 9005/16/18]

FOURTEENTH LOK SABHA

[Placed in Library, See No. LT 9006/16/18]

4. Statement No. 24 Fifteenth Session, 2009

[Placed in Library, See No. LT 9007/16/18]

FIFTEENTH LOK SABHA

5.	Statement No. 33	Second Session, 2009
		[Placed in Library, See No. LT 9008/16/18]
6.	Statement No. 28	Third Session, 2009
		[Placed in Library, See No. LT 9009/16/18]
7.	Statement No. 28	Fourth Session, 2010
		[Placed in Library, See No. LT 9010/16/18]
8.	Statement No. 27	Fifth Session, 2010
		[Placed in Library, See No. LT 9011/16/18]
9.	Statement No. 24	Seventh Session, 2011
		[Placed in Library, See No. LT-9012/16/18]
10.	Statement No. 25	Eighth Session, 2011
		[Placed in Library, See No. LT 9013/16/18]
11.	Statement No. 24	Ninth Session, 2011
		[Placed in Library, See No. LT 9014/16/18]
12.	Statement No. 23	Tenth Session, 2012
		[Placed in Library, See No. LT 9015/16/18]

13. Statement No. 21	Eleventh Session, 2012	[Placed in Library, See No. LT 9016/16/18]
14. Statement No. 20	Twelfth Session, 2012	[Placed in Library, See No. LT 9017/16/18]
15. Statement No.19	Thirteenth Session, 2013 16.	[Placed in Library, See No. LT 9018/16/18]
16. Statement No. 16	Fourteenth Session, 2013	[Placed in Library, See No. LT 9019/16/18]
17. Statement No. 15	Fifteenth Session, 2013-14	[Placed in Library, See No. LT 9020/16/18]
SIXTEENTH LOK SABHA		
18. Statement No. 14	Second Session, 2014	[Placed in Library, See No. LT 9021/16/18]
19. Statement No. 13	Third Session, 2014	[Placed in Library, See No. LT 9022/16/18]
20. Statement No. 12	Fourth Session, 2015	[Placed in Library, See No. LT 9023/16/18]
21. Statement No. 10	Fifth Session, 2015	

[Placed in Library, See No. LT 9024/16/18]

22. Statement No. 9

Sixth Session, 2015

[Placed in Library, See No. LT 9025/16/18]

23. Statement No. 7

Seventh Session, 2016

[Placed in Library, See No. LT 9026/16/18]

24. Statement No. 7

Eighth Session, 2016

[Placed in Library, See No. LT 9027/16/18]

25. Statement No. 6

Ninth Session, 2016

[Placed in Library, See No. LT 9028/16/18]

26. Statement No. 4

Tenth Session, 2016

[Placed in Library, See No. LT 9029/16/18]

27. Statement No.4

Eleventh Session, 2017

[Placed in Library, See No. LT 9030/16/18]

28. Statement No. 2

Twelfth Session, 2017

[Placed in Library, See No. LT 9031/16/18]

29. Statement No. 1

Thirteenth Session, 2017-18

[Placed in Library, See No. LT 9032/16/18]

